

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-81-2020
IN
PILWP No. 37 OF 2018**

M/s Kapoor Infratech LLP Applicant
Versus
Ms. Jeannet Gomes & Others Respondents

Mr. J. Coelho Pereira, Senior Advocate with Mr. Somnath Karpe, Advocate for the Applicant.

Ms. Norma Alvares, Advocate for the Original Petitioner.

Mr. Sandesh D. Padiyar, Advocate for the Mapusa Municipal Council.

Mr. Hanumant D. Naik, Advocate for the North Goa Planning and Development Authority.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 31st July, 2020

P.C.

Heard the learned Counsel for the parties.

2. We make it clear that the statement made on behalf of the applicant in the main proceedings will not come in the way of the applicant for putting up the zinc sheet covering, to protect the building to the extent it has already come up. We note that the relief to that extent was neither

opposed by the learned Counsel for the original petitioner nor by Mr. Padiyar, who appears for the Mapusa Municipal Council. Mr. Hanumant D. Naik, the learned Counsel who appears for NGPDA also states that the NGPDA will have no objection for putting up the zinc sheet for the purposes of protection.

3. Insofar as the relief for water tank is concerned, there is a dispute between the parties and therefore, the matter is posted on 04.08.2020 to hear this application further.

4. All concerned to act on the basis of an authenticated copy of this Order.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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